

**CA ANIL MATTA****INSOLVENCY PROFESSIONAL**

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E-mail : mattaassociates@gmail.com  
camattaanil1959@gmail.com**FORM G  
INVITATION FOR EXPRESSION OF INTEREST  
FOR****SKI AND SNOW RESORTS PRIVATE LIMITED OPERATING IN HOSPITALITY AND TOURISM  
INDUSTRIES AT****CLIFFTOP CLUB AULI, OF JOSJIMATH, AULI UTTARAKHAND-246443***(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process  
for Corporate Persons) Regulations, 2016)*

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                    |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | SKI AND SNOW RESORTS PVT. LTD.<br>CIN No. U51109UR1996PTC019746<br>PAN: ACDPS1080M |
| 2.  | Address of the registered office                                                                                                      | Station Road Ramnagar, Uttarakhand, India - 244715.                                |
| 3.  | URL of website                                                                                                                        | No Website of the Corporate Debtor                                                 |
| 4.  | Details of place where majority of fixed assets are located                                                                           | Clifftop Club Auli, Of Josjimath, Auli Uttarakhand-246443                          |
| 5.  | Installed capacity of main products/ services                                                                                         | Hotel and Resorts having -17 Rooms.                                                |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | Not operating since 2021                                                           |
| 7.  | Number of employees/ workmen                                                                                                          | One                                                                                |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | May be obtained by sending email at cirp.skiandsnowresortspvtltd@gmail.com         |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | May be obtained by sending email at cirp.skiandsnowresortspvtltd@gmail.com         |
| 10. | Last date for receipt of expression of interest                                                                                       | 04/09/2026                                                                         |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 14/09/2026                                                                         |
| 12. | Last date for submission of objections to provisional list                                                                            | 20/09/2026                                                                         |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 30/09/2026                                                                         |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 05/10/2026                                                                         |
| 15. | Last date for submission of resolution plans                                                                                          | 05/11/2026                                                                         |
| 16. | Process email id to submit Expression of Interest                                                                                     | cirp.skiandsnowresortspvtltd@gmail.com                                             |
| 17. | [Details of the corporate debtor's registration status as MSME.]                                                                      | NA                                                                                 |

**CA ANIL MATTA**RP OF SKI AND SNOW RESORTS PRIVATE LIMITED  
IBBI REG NO. I BBI/PA-001/IP-P00223/2017-18/10422  
IBBI Reg. Email Id: MATTAASSOCIATES@GMAIL.COM  
308 PLOT B-7 RG TRADE TOWER NETAJI SUBHASH PLACE,  
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Place: Delhi

Date: 10/08/2026



## UTTARAKHAND

## 2 KTC officials let accused into counting room: Police

HT Correspondent

letters@hindustantimes.com

**DEHRADUN:** The Special Investigation Team (SIT) of Chamoli Police has found that the third accused arrested in the Badrinath temple donation theft case was allowed into the temple's donation counting room with the permission of the two other accused — suspended Badrinath Kedarnath Temple Committee (BKTC) personal assistant Prasad Nautiyal and retired temple officer Rajendra Chauhan, police said on Sunday.

Nautiyal was responsible for supervising the counting of donations at the temple. Badrinath Station House Officer Mahadev Uniyal, who is part of the SIT, said the third accused, identified as Manoj Kumar, was arrested on Friday.

During questioning, Kumar told investigators that he was allowed into the counting room with the permission of Nautiyal and Chauhan, but claimed the two were unaware of his involvement in the theft. "He told me that the two accused were not aware of his involvement in the theft and that he was acting independently," Uniyal said.

Kumar, a security guard posted at the Lambgad barrage



Police said the third accused was duped at the Dham by the hydropower company to escort VIP guests and relatives of senior officials for darshan at the temple.

of JP Power Ventures Limited near Joshimath, was allegedly caught on CCTV repeatedly removing donated items from the temple's counting room. The footage was examined for June 25 and June 26.

"He was seen in the footage stealing the items while trying to avoid being noticed by the other accused," he said. Police said Kumar was duped at the Dham by the hydropower company to escort VIP guests and relatives of senior officials for darshan at the temple. "During questioning, the accused confessed to stealing

which he had photographed the stolen articles, police said.

Investigators also recovered deleted photographs of the stolen items from the recycle bin of Kumar's mobile phone, Uniyal said. An FIR in connection with the matter was registered on July 8 after the Shri Badrinath-Kedarnath Temple Committee complained of financial irregularities during the counting of donations.

The Badrinath donation theft controversy emerged after irregularities were detected while devotees' offerings were being counted on July 2. A preliminary inquiry found money had been removed from the counting room without following prescribed procedure. Police arrested and suspended BKTC employee Prasad Nautiyal and retired temple officer Rajendra Chauhan, alleging their involvement in incidents. Investigators examined CCTV footage, call records and witness statements, while seeking three years of donation records to determine whether others were involved. The case is being pursued by the police SIT, a BKTC departmental committee and a Uttarakhand committee. Proposed safeguards include pocketless clothing, frisking and cameras

## State Cong chaks up 2027 poll strategy with Kharge

HT Correspondent

letters@hindustantimes.com

**DEHRADUN:** Uttarakhand Congress on Sunday held an extended meeting of its Pradesh Congress Committee (PCC) in Rudrapur in the presence of party national president Mallikarjun Kharge, with senior leaders and district presidents deliberating on strategy for the 2027 assembly elections.

The meeting focused on strengthening the organisation up to the booth level, public issues and the party's roadmap for the upcoming elections.

Addressing the media on the sidelines of the meeting, Pradesh Congress Committee (PCC) president Ganesh Godiyal said the political change in Uttarakhand had been set in motion by Congress leader Rahul Gandhi and Kharge's visit was aimed at strengthening the process.

"Rahul Gandhi had laid the foundation for political change in Uttarakhand. Kharge ji has come to the state to strengthen the enthusiasm of people at his rally yesterday showed that they have made up their mind for change," Godiyal said.

He said the party would work on the directions given by the central leadership and bring about a change in the state government in 2027.

"On the basis of the directions given by our leadership, we will



Mallikarjun Kharge

bringing change in 2027," he said.

Godiyal also alleged that the BJP government has failed on all fronts and was trying to suppress public sentiment. He claimed that police stopped Congress vehicles ahead of Kharge's rally in Rudrapur on Saturday to stop people from participating in the event.

"When we went to the SSP office, the barricades were finally opened and a large crowd turned up at the rally. The government should not put pressure on officials, and officials should not become its pawns," he said.

Godiyal said the Congress would contest the 2027 assembly elections unitedly, while alleging that the BJP was attempting to suppress its internal differences through "unfair means".

Kharge, who addressed a rally in Haridwar on Saturday, urged people to defeat the BJP in Uttarakhand. He also claimed that a

## 2 HELD IN COW SLAUGHTER CASE IN RAMNAGAR

HT Correspondent

letters@hindustantimes.com

**HALDWANI:** Police have arrested two people in connection with an alleged cow slaughter case in Ramnagar, Nainital district, and recovered around 120 kg of suspected bovine meat and equipment allegedly used for cutting meat, officers said on Sunday.

Two other accused, including alleged cattle owner who reportedly supplied the animal, are absconding, police said.

According to Sushil Kumar, station house officer (SHO), Ramnagar, police raided a suspected slaughterhouse near Badi Masjid on August 5 after receiving information about alleged illegal slaughter. However, the people present at the premises fled when the police team arrived, he said.

"During a search of the premises, police recovered around 120 kg of suspected banned meat along with equipment used for cutting meat. The seized material was subsequently sent to a laboratory for examination," Kumar said.

After the laboratory confirmed that the seized material was bovine meat, police booked the unidentified people and launched an investigation.

"Acting on a tip-off late Saturday night, police arrested two suspects on Malshe Road," Kumar said, adding that it is on the lookout for two more people associated with the case.

## Stir for upgrading school ends after CM's assurance

PITHORAGARH: An agitation demanding the

upgradation of a high school in the Jara Jibhi area of Dharchula subdivision in Pithoragarh district to intermediate level was called off on Sunday after chief minister Pushkar Singh Dhami assured the protesting villagers that the government would take positive action on their demand, said Jagdish Dhami, leader of the agitation.

## 2 bodies found on railway tracks in US Nagar district

RUDRAPUR: Two men

were found dead near a railway crossing in Khatima of Udhham Singh Nagar district late on Saturday night, police said on Sunday.

"The bodies had minor injuries but we are waiting for the post-mortem report to establish the cause of death. Further probe is underway," said Jeevan Singh Chughal, in-charge of Buzurg, Chowki in Khatima.

## Tricolour a sign of self-respect for crores of Indians, says CM

HT Correspondent

letters@hindustantimes.com

**DEHRADUN:** Chief minister Pushkar Singh Dhami on Sunday urged people across Uttarakhand to hoist the national flag at their homes on Independence Day and keep the spirit of patriotism alive as he participated in the 'Har Ghar Tiranga Yatra' in Dehradun.

Dhami joined thousands of people in the Tricolour rally, which began at Gandhi Park and concluded at Dhami's residence. He said the rally was a celebration of national pride and called upon citizens to participate in the 'Har Ghar Tiranga' campaign by displaying the national flag at their homes on August 15.

"The Tricolour symbolises the self-respect of crores of Indians. Our freedom fighters and brave soldiers never allowed any harm to come to the national flag. We must remain committed to protecting the unity, integrity and sovereignty of the country," Dhami said.

He said the spirit of patriotism was deeply rooted in Uttarakhand, which he described as both 'Devbhoomi' and 'Veerbhoomi'. Referring to the contribution of the state to the armed forces, Dhami said Uttarakhand had produced countless soldiers who had served the nation with pride.

"The chief minister said the motto of the Indian armed forces had received a boost from Prime Minister Narendra Modi's leadership. He said the state had formulated development policies covering more than 30 sectors and claimed that the state economy had expanded significantly under the 'double-engine' government.



CM Pushkar Singh Dhami during the 'Har Ghar Tiranga Yatra' in Dehradun on Sunday.

ment was continuously working for the welfare of serving soldiers, ex-servicemen and the families of martyrs. Highlighting the Centre and state governments' development agenda, Dhami said India was moving towards the goal of becoming a developed nation by 2047. He said Uttarakhand was strengthening infrastructure and public amenities, including education, healthcare, roads, electricity, drinking water and air connectivity. He said the state had formulated development policies covering more than 30 sectors and claimed that the state economy had expanded significantly under the 'double-engine' government.

## TIGER ATTACKS COUPLE ON BIKE, WOMAN INJURED

HT Correspondent

letters@hindustantimes.com

**HALDWANI:** A tiger attacked a couple travelling on a scooter in the Lutabad area of Ramnagar late on Saturday night, leaving the woman injured, forest officials said on Sunday.

The incident took place when the couple was returning home from a local market. According to officials, the tiger was reportedly hiding near the roadside close to their house when it suddenly charged at the scooter.

"Locals informed us that a big cat had attacked a couple in the Lutabad area. A forest team was immediately rushed to the spot and the injured couple was taken to a government hospital for treatment," said Dhruv Singh Markanda, divisional forest officer, Ramnagar Forest Division.

The injured were identified as Ravi, 28, and his wife Babita, 26, both residents of Ramnagar. According to the preliminary investigation, the couple was riding home when the tiger suddenly emerged from the roadside and charged at their scooter. Startled by the animal, Ravi lost control of the scooter, causing it to fall on the road.

The tiger then attacked Babita on her leg. The couple raised an alarm, but the tiger continued to maul her towards the forest, officials said.

With the Dak Kanwar phase commencing on Saturday, traffic restrictions and diversion plans have been fully enforced across Haridwar.

Officials said the NH-58 stretch between Haridwar and Pauri was closed in the ongoing Special Keen-Narsin had been opened to

## Kanwariya influx in Haridwar takes footfall past 38 million

HT Correspondent

letters@hindustantimes.com

**HARIDWAR:** The Shrawan Kanwar pilgrimage entered its final and busiest phase on Sunday as vehicular-based Dak Kanwar began arriving in large numbers, triggering a massive influx of Lord Shiva devotees in Haridwar, officials said.

According to the Kanwar Mela control cell, the cumulative number of Kanwariyas arriving in Haridwar during the pilgrimage crossed the 38-million mark by Sunday evening.

The influx has surged over the past three days. Around 4.5 million Kanwariyas arrived on Friday, followed by another 5.5 million on Saturday, taking the total to nearly 10 million devotees in just 48 hours. By Sunday evening, around 5.6 million Kanwariyas had arrived, with the figure expected to touch 6 million by the end of the day, officials said.

The final phase of the pilgrimage, known as Dak Kanwar, involves devotees travelling in large numbers on motorcycles, cars, pickup vehicles and other modes of transport after collecting holy Gangs water. Vehicular-based Dak Kanwar devotees were seen streaming throughout the day along the Delhi-Roorkee-Haridwar and Nainital-Haridwar national highway routes.

With the Dak Kanwar phase commencing on Saturday, traffic restrictions and diversion plans have been fully enforced across Haridwar.

Officials said the NH-58 stretch between Haridwar and Pauri was closed in the ongoing Special Keen-Narsin had been opened to



Kanwariyas take a dip in the Ganga in Haridwar on Sunday.

Kanwariya traffic, with thousands of Kanwar vehicles arriving every hour.

Due to the heavy movement of devotees and vehicles during the final phase of the pilgrimage, Haridwar district magistrate Mayur Dixit and senior superintendent of police Navneet Singh Bhullar inspected the Belang Camp, Haridwar and the NH-58 stretch on Sunday to review security, traffic and other arrangements.

"As Dak Kanwar has started arriving in large numbers, they are being diverted and parked at various points in the city, including fair-restricted areas. From water, electricity and toilets to cleaning, all arrangements are in place for Dak Kanwariyas," Dixit said.

**SDRF rescues 21** Meanwhile, the State Disaster Response Force (SDRF) team rescued 21 pilgrims from drowning at different ghats and bathing spots during the ongoing Kanwar Mela on Sunday, officials said.

## Two Kanwariyas killed in separate accidents: Cops

HARIDWAR: Two Kanwariyas

were killed in separate road accidents in Haridwar during the ongoing Shrawan Kanwar pilgrimage on Sunday and Saturday night, police said on Sunday.

Superintendent of Rural Police SC Sural said 45-year-old Mangla Kumar, from Badaut, Uttara Pradesh, died after an unidentified vehicle allegedly hit him near Libherbade on Sunday morning. In a separate incident late on Saturday night, another Kanwariya was killed in a road accident, identified vehicle allegedly hit him near the Lord Shiva temple in Mangla.

## FORM G INVITATION FOR EXPRESSION OF INTEREST FOR SSKI AND SNOW RESORTS PRIVATE LIMITED OPERATING IN HOSPITALITY AND TOURISM INDUSTRIES AT CLIFTOP CLUB AULI, OF JOSHI MATI, AULI, UTTARAKHAND-246443

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process) Regulations, 2016)

| RELEVANT PARTICULARS                                                                                                                                                                      |                                                                                                                                        |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of the Corporate Debtor along with PAN/INLP No.                                                                                                                                   | SSKI AND SNOW RESORTS PVT. LTD. PAN: APCS1001A (CIN: 1019185NP0001205)                                                                 |
| 2. Address of the registered office                                                                                                                                                       | Station Road Ramnagar, Uttarakhand, India - 244715                                                                                     |
| 3. URL of website                                                                                                                                                                         | No Website of the Corporate Debtor                                                                                                     |
| 4. Details of place where majority of fixed assets are located                                                                                                                            | Clifftop Club Auli, Joshimathi, Auli, Uttarakhand-246443                                                                               |
| 5. Installed capacity of main products/services                                                                                                                                           | Hotel and Resorts having 17-Rooms.                                                                                                     |
| 6. Quantity & value of main products/services sold in last financial year                                                                                                                 | Not operating since 2021                                                                                                               |
| 7. Number of employees/workmen                                                                                                                                                            | One                                                                                                                                    |
| 8. Further details (including last available financial statements with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | May be obtained by sending email at <a href="mailto:corp.skiandsnowresortspvtltd@gmail.com">corp.skiandsnowresortspvtltd@gmail.com</a> |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:                                                                                              | May be obtained by sending email at <a href="mailto:corp.skiandsnowresortspvtltd@gmail.com">corp.skiandsnowresortspvtltd@gmail.com</a> |
| 10. Last date for receipt of expression of interest                                                                                                                                       | 04/09/2026                                                                                                                             |
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| 14. Date of issue of information memorandum, evaluation matrix and request for resolution to prospective resolution applicants                                                            | 05/10/2026                                                                                                                             |
| 15. Last date for submission of resolution plans                                                                                                                                          | 05/11/2026                                                                                                                             |
| 16. Process email ID to submit Expression of Interest                                                                                                                                     | <a href="mailto:corp.skiandsnowresortspvtltd@gmail.com">corp.skiandsnowresortspvtltd@gmail.com</a>                                     |
| 17. Details of the corporate debtor's registration status as MSME?                                                                                                                        | Not Applicable                                                                                                                         |

HT Correspondent

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**MUSSOORIE:** Intense rain lashed several parts of Uttarakhand over the past 24 hours, with Loharkhet in Bageshwar witnessing the highest rainfall of 139 mm, as the India Meteorological Department (IMD) issued an orange alert for four districts for Monday, warning of heavy rain.

The orange alert has been issued for Dehradun, Bageshwar, Nainital and Champawat, with the weather office forecasting an increase in rainfall intensity from Sunday evening.

According to the IMD's daily bulletin issued on Sunday, Dehradun recorded 139 mm of rain in the 24 hours till 8.30 am, followed by Samsa with 113 mm and Kaplith with 42 mm, all in Bageshwar district.

Other significant rainfall figures included 43 mm at Dhar-chula and 12.4 mm at Munsey in Pithoragarh district, while Joshimath recorded 25.6 mm and Kantiaprayag 18.2 mm in Chamoli. Rishikesh in Dehradun district received 25 mm, while Banbasa in Champawat recorded 13.6 mm.

Haripur in Dehradun district received 45.6 mm, while Mussoorie recorded 6.2 mm. Dehradun 2.2 mm and Jolly Grant 0.2 mm. Garud and Bageshwar recorded 8 mm and 6 mm respectively. Tehri-Narendran-

## Heavy rains lash state; IMD issues orange alert for today

Commuters on Sunday travel during heavy rains in Nainital, where IMD issued an orange alert for Monday.

rain against the normal of 131 mm. Bageshwar was the only district to record exceptionally high rainfall, receiving 61.6 mm against a normal of 42 mm, a surplus of 75%. Chamoli also recorded above-normal rainfall, receiving 115 mm against a normal of 94 mm, a surplus of 22%.

The heavy rain triggered landslides and boulder falls at several locations, disrupting road connectivity across the hill districts. More than 40 roads were closed across the state by Sunday evening, officials said. Chamoli reported the highest number of road closures with 16, followed by Pithoragarh with seven, Bageshwar with six, Pauri with five and Uttarakashi with one. Two roads were also reported closed in Rudrapur district.

## Migration commission to study 1k villages along China, Nepal borders

HT Correspondent

letters@hindustantimes.com

**DEHRADUN:** The Uttarakhand Migration Prevention Commission will prepare a report examining the socio-economic status of 1,000 villages along the state's borders with China and Nepal, officials said.

The study will assess the livelihoods of people living in these villages, their sources of income and the extent to which they are benefiting from government schemes, commission vice-chairman S.S. Negi said.

"We are preparing a report on the socio-economic status of 1,000 villages along the state's borders with China and Nepal. The report will assess the livelihoods of people living in these villages, their sources of income and the extent to which they are benefiting from government schemes, commission vice-chairman S.S. Negi said.

The state government constituted the Migration Prevention Commission in August 2017 to examine the various aspects of migration, formulate a roadmap for the focused development of rural areas and recommend measures

## THE STUDY WILL ASSESS THE LIVELIHOODS OF PEOPLE LIVING IN THESE VILLAGES, THEIR SOURCES OF INCOME AND THE EXTENT TO WHICH THEY BENEFIT FROM STATE GOVT SCHEMES

to check migration. The commission submitted its first state-wide migration report in 2018 and released 26 reports so far.

Its latest report, submitted to the government in March 2026, highlighted the growing impact of human-wildlife conflict on rural livelihoods and migration. Monkeys and wild boars accounted for nearly 60% of crop damage caused by wild animals in Uttarakhand, the report said.

The commission's first report found that 383,726 people had migrated temporarily from their villages between 2011 and 2018, while 118,981 had migrated permanently during the period.

A report released in March 2023 said 307,310 people had migrated temporarily and 28,531 permanently between 2018 and 2022. Permanent migration between 2011 and 2018 affected 3,546 gram panchayats compared with 2,067 between 2018 and 2022. Temporary migration affected 6,338 gram panchayats between 2011 and 2018, while 24 gram panchayats were affected between 2018 and 2022, according to the reports.

